



***The Gauhati High Court At Guwahati***  
[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**N O T I C E**

**IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 16-12-2022 (FRIDAY):-**

- 1.** THE HON'BLE SPECIAL DIVISION BENCH COMPRISING OF HON'BLE MR. JUSTICE SUMAN SHYAM AND HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA WILL NOT SIT. FOR LISTING OF ANY URGENT MATTER(S) RELATING TO THE AFOREMENTIONED BENCH, MENTION MAY BE MADE BEFORE THE HON'BLE DIVISION BENCH-II COMPRISING OF HON'BLE MR. JUSTICE N. KOTISWAR SINGH AND HON'BLE MR. JUSTICE A.D. CHOUDHURY.
- 2.** FOR LISTING OF ANY URGENT MATTER(S) RELATING TO CIVIL BENCH- IV, MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE SUMAN SHYAM IN COURT NO- 6.
- 3.** FOR LISTING OF ANY URGENT MATTER(S) RELATING TO CIVIL BENCH- II, MENTION MAY BE MADE BEFORE THE SINGLE BENCH OF HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA IN COURT NO-16.

**BY ORDER**

**Dated, Guwahati, the 15<sup>TH</sup> of December, 2022.**



**The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**N O T I C E**

IT IS FOR INFORMATION TO ALL CONCERNED THAT NATIONAL LOK ADALAT WILL BE HELD ON 11.02.2023.

IN VIEW OF THE ABOVE, LEARNED ADVOCATES/PARTIES ARE HEREBY REQUESTED TO FURNISH PARTICULARS OF MATTERS WHICH THEY DESIRE TO BE TAKEN UP IN THE ENSUING LOK ADALAT IN THE OFFICE OF THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE, PREFERABLY WITHIN 27.01.2023.

BY ORDER

Dated, Guwahati, the 14<sup>th</sup> of December, 2022.